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SLP(C)No. 22012 OF 2003

ITEM No.41

Court No. 2

SECTION XV

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Civil) No.22012/2003
(From the judgement and order dated 07/07/2003 in DBCSA 663/99
of The HIGH COURT OF RAJASTHAN AT JODHPUR)

HAPPY SHIKSHA VIKAS SAMITI

Petitioner (s)

VERSUS

JHUELAL CHARITABLE & EDU.TRUST & ORS.
(With Appln(s). for exemption from filing O.T.)
(With prayer for interim relief)

Respondent (s)

Date : 22.12.2003: This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. RAJENDRA BABU
HON'BLE MR. JUSTICE G.P. MATHUR

For Petitioner (s) Mr. U.N. Bachawat, Sr. Adv.
Ms. Pratibha Jain, Adv.
Mr. A.P. Dhamija, Adv.
For Respondent (s) Mr. Alok Bachawat, Adv.

UPON hearing counsel the Court made the following
O R D E R

The Special leave petition is dismissed.

(Meenu Sethi)
Court Master

(Om Prakash)
Court Master

